

2 O.A. 615/01

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

Free copy of the order No. 1 dt. 19.12.01 given to the both counsel.

Patra 21/12

S.O

Notice with copy of the order dt. 19.12.01 issued to all respdt by resp. Post AD.

Patra 21/12

S.O

Memo for withdrawal mentioned matter.

Patra 13 bench 9/1/02

Free copy of the order dt. 9.1.02 given to the both counsel.

Patra 9/1/02

S.O

The case of the applicant is that he has been relieved from the post which was held by him in the Chandrasekharpur Railway Health Unit, on 16.8.2001 and till date he has not been given any posting order and as such he has not been able to join the post nor has he received his salary so far. In view of this we direct the applicant to appear before Divisional Railway Manager, S.E. Railway (No. 3) with a self-contained representation ^{within a week from to-day} and No. 3 is directed to consider and dispose of the same pending consideration of the rights of either of the parties in this O.A. Copies of order be given to both sides.

Vice-Chairman 11/1/2002 Member(s)

Order dated 9.1.02

This matter has been taken up to-day on being mentioned by the learned counsel for the petitioner Shri B.S. Tripathy, who has filed a Memo stating that he does not wish to press this O.A. In view of Memo filed, the O.A. is disposed of for not being pressed.

Shri D.N. Mishra, learned standing counsel is present and heard.

Chairman 9/1/2002 Vice-Chairman